

DIVISION BENCH  
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/142(KB)2023  
IA(I.B.C)/542(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>RELIGARE FINVEST LIMITED VS CENTURY ALUMINIUM MANUFACTURING CO LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Sanjeev Singh, Adv. ] For Financial Creditor  
Ms. Mudrakshi, Adv. Religare Finvest Limited.

Ms. Sandipa Bhattacharjee, Adv.  
Mr. Anujit Mookherjee, Adv.  
Mr. Prithish Chandra, Adv.

Mr. Joy Saha, Sr. Adv. ] For Corporate Debtor  
Mr. Avishek Guha, Adv.  
Ms. Urmila Chakraborty, Adv.  
Ms. Arunika Dutta, Adv.  
Mr. Kaustav De Sarkar, Adv.

**ORDER**

1. Ld. Sr. Counsel/Ld. Counsel for the parties present.
2. **IA(I.B.C)/542(KB)2024:**
  - a) Seven days' time is given to file written notes of argument.
  - b) Post this matter on **28.06.2024 at 10:30 a.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**